

The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information of all concerned that on 09.05.2025 (Friday):-

- 1. The Single Bench of Hon'ble Mr. Justice Soumitra Saikia will not sit. The matters listed before his Lordship are deferred and will be notified later on. For listing of urgent matter, if any, relating to the said deferred matters, mention may be made before the Single Bench of Hon'ble Mr. Justice Kardak Ete.
- 2. Further, for listing of urgent matters, if any, relating to the Civil Bench-III, mention may be made before the Single Bench of Hon'ble Mr. Justice Kardak Ete.

BY ORDER

Dated, Guwahati, the 8th May, 2025.